

- Ref. :1) Hon'ble High Court Circular Dt.14/03/2020.
2) Hon'ble High Court Circular (Annexure "A") Dt.16/03/2020.
3) District Court Circular No.Esst./3159/2020,
Dt.16/03/2020.
4) Hon'ble High Court Circular Dt.20/03/2020.
5) District Court Circular Dt.20/03/2020.
6) Hon'ble High Court Circular Dt.23/03/2020.
7) District Court Circular Dt.23/03/2020.
8) Hon'ble High Court Circular Dt.26/03/2020.
9) District Court,Thane Marathi Circular No.Esst./
2831/2020, 27/03/2020.
10) District Court,Thane Letter No.Judl./3379/2020,
Dt.27/03/2020.
11) Central Project Co-ordinate, E-Court Project,
High Court letter dt.31/03/2020.
12) Central Project Co-ordinate, E-Court Project,
High Court letter dt.15/04/2020.
13) Hon'ble High Court Circular Dt.15/04/2020.
14) Hon'ble High Court Circular Dt.04/05/2020 &
08/05/2020.
15) Hon'ble High Court SOP Dt.03/06/2020
16) Hon'ble High Court Circular Dt.16/06/2020
17) District Court, Thane Circular O.W.No. ,
Dt.17/06/2020.
18) Hon'ble High Court Circular Dt.30/06/2020.
19) Hon'ble High Court Letter No.Insp-1/37, Dt.30/06/2020
regarding Court working in one shift at Shahapur.

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District Court, Thane
Date : 01/07/2020

C I R C U L A R

(Remand Work & other extremely urgent matters i.e.
institution of Civil & Criminal matters & Administrative work
for the period from 02/07/2020 to 03/08/2020)

In view of the, directions of the Hon'ble High Court
vide Circular dt.30/06/2020 and in continuation with

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Circulars referred above, all Principal Courts in Judicial District of Thane (except Murbad, Palghar, Dahanu, Jawhar and Wada) are hereby directed to make arrangements for attending remand work and other extremely urgent matters which cannot wait till 03/08/2020. It be ensured that on all working days there is arrangement made for accepting fresh institution of Civil and Criminal proceedings. While doing so it may be ensured that minimum number of Judicial Officers and sufficient Staff are called by keeping in mind permissible strength of staff.

In view of the above arrangement boards already in all Courts in Judicial District of Thane (except Link Court, C.J.S.D., Bhiwandi, Murbad, Palghar, Dahanu, Jawhar and Wada) published upto 03/08/2020 shall be taken up on following dates.

Matters already on board	Matters to be taken up
02/07/2020	02/09/2020
03/07/2020	03/09/2020
04/07/2020	04/09/2020
06/07/2020	05/09/2020
07/07/2020	07/09/2020
08/07/2020	08/09/2020

Matters already on board	Matters to be taken up
09/07/2020	09/09/2020
10/07/2020	10/09/2020
13/07/2020	11/09/2020
14/07/2020	14/09/2020
15/07/2020	15/09/2020
16/07/2020	16/09/2020
17/07/2020	17/09/2020
18/07/2020	18/09/2020
20/07/2020	19/09/2020
21/07/2020	21/09/2020
22/07/2020	22/09/2020
23/07/2020	23/09/2020
24/07/2020	24/09/2020
27/07/2020	25/09/2020
28/07/2020	28/09/2020
29/07/2020	29/09/2020
30/07/2020	30/09/2020
31/07/2020	01/10/2020
03/08/2020	03/10/2020

It is directed to District System Administrators (D.S.A.) & Taluka System Administrators (T.S.A.) to update the above dates in Lockdown option in C.I.S. & compliance be reported through E-mail.

It is further directed to District System Administrators (D.S.A.), Thane to update the boards dated 20/07/2020 & 31/07/2020 of 6th Jt.Civil Judge S.D.,Thane (Deputation Link Court at Bhiwandi) that the

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matters shall be taken up on the dates from 21/09/2020 to 30/09/2020, 19/10/2020 & 20/10/2020 respectively.

The Presiding Officer, T.M.C. Court, Thane is directed that the dates of Criminal matters of T.M.C. Court shall be taken up on the dates of every Monday and Tuesday of each month.

All Principal Courts at Murbad, Palghar, Dahanu, Jawhar and Wada, shall continue to function as per S.O.P. Dt.03/06/2020 issued by Hon'ble High Court, Bombay and order of District Court Dt.05/06/2020.

The District Court Circular No.Estt./3631, Dt.17/06/2020 shall remain in place.

All Bar Associations be informed accordingly.

Thane
Dt. 01/07/2020

RJM
(R.M. Joshi)
Principal District & Sessions Judge,
Thane

3715
No.Estt. / /2020
District Court, Thane
Date : 01/ 07/2020

Copy forwarded with compliments for information and necessary action to

01. The Member, M.A.C.T., Thane.
02. The District Judge- , Thane
03. The Ad-hoc District Judge- , Thane
04. The Extra Joint District Judge, Thane
05. The District Judge-1, Kalyan/Vasai/Palghar.
06. The Civil Judge, Senior Division, Thane/ Kalyan/ Vasai/ Palghar.
07. The Member Secretary, District Legal Services Authority, Thane.
08. The Chief Judicial Magistrate, Thane.
09. The Civil Judge,J.D. & J.M.F.C., Vashi/Ulhasnagar/Bhiwandi/
Murbad/ Shahapur/Dahanu/Wada/Jawhar
10. The Joint Civil Judge,J.D. & J.M.F.C., Kalyan/Ulhasnagar/
Bhiwandi/ Vasai/Palghar/Dahanu.
11. The Judicial Magistrate,,F.C., I Court/ II Court, Thane.
12. The Judicial Magistrate; F.C., I Court/ III Court, Kalyan.
13. The Judicial Magistrate,F.C., Railway Court, Kalyan/Virar.
14. The District Government Pleader, Thane/Kalyan/Palghar/Vasai
15. The Police Commissioner, Thane
16. The Superintendent of Police (Rural), Thane
17. The Registrar, District Court, Thane/Family Court, Thane/
Industrial Court, Thane/Co-operative Court, Thane/
Labour Court, Thane/Consumer Court, Thane
18. The Sr. Court Manager, District Court, Thane
19. The Personal Assistant, District Court, Thane
20. The President Bar Association, Thane
21. The President Bar Association, Kalyan/Vasai/Palghar/Vashi/
Ulhasnagar/Bhiwandi/Shahapur/Murbad/Dahanu/Jawhar/
Wada
22. The Superintendent Central Jail, Thane/Kalyan/Taloja/
Arthor Road, Mumbai
23. The Superintendent (Admn./Judl./Insp.), District Court, Thane.
24. The Assistant Superintendent, (C & F)/Record Office/Writ
Section/GOB/Computer Section/Hon'ble Principal District &
Sessions Court, District Court, Thane.
25. Sr.Clerk, C.S. Office/Library, District Court, Thane
26. The Junior Clerk, Muster Roll, District Court, Thane
27. The Junior Clerk, Muster Roll (Peon), District Court, Thane

By Order,


Registrar, 01-07-2020

District Court, Thane.

C I R C U L A R

The Hon'ble the Chief Justice and the other Hon'ble Judges of the Hon'ble Administrative Committee have been pleased to direct that the functioning of the sub-ordinate Courts in terms of the SOP dated June 3, 2020, which came to be modified to some extent vide circular dated June 16, 2020, shall remain in place, unless directed otherwise.

Date: - 30.06.2020

Sd/-
I/c. Registrar General

Seem / circulate

RJOW

Principal District & Session Judge
Thane

19 JUL 2020

